

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/104/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu

Dated Guwahati the 7<sup>th</sup> January, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJKA/53/2021, dtd. 04.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 11.01.2021 and restricted holiday on 12.01.2021, along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 08.01.2021 (after Court hours) till the morning of 18.01.2021 (before Court hours). Further, the Addl. District & Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-6/99/105/1 dated 7.1.2021

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**